

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 186 OF 2017 &
IA NO. 437 OF 2017**

Dated: 27th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Chhattisgarh State Power Distribution Company Ltd. ...Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rashmi Singh
Mr. R.K.Singh

Counsel for the Respondent(s) : Mr. Ravi Sharma for R-1
Mr. Kumar Mihir for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **23.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

Js/kt